

Shri Dinesh Singh: Is the hon. Member referring to army personnel or to civilians?

Shri Hari Vishnu Kamath: Tibetan civilians who came along with the Chinese armies and have stayed behind as refugees—really they are Chinese agents?

Shri Dinesh Singh: Since the Chinese aggression some refugees have come in.

Shri Hari Vishnu Kamath: He has not answered my question. During the invasion, along with the Chinese forces some civilians came.

Mr. Speaker: He says that some civilians came along with the Chinese forces and they have stayed behind as refugees in the areas that have been vacated by the Chinese.

Shri Hem Barua: There was an allegation made in the Kashmir Assembly.

Shri Dinesh Singh: I cannot say off-hand. But I do not think there had been any refugees who came and stayed behind.

Shri Hari Vishnu Kamath: Will he answer the question later on?

Mr. Speaker: He may kindly look into those discussions that have taken place in the Kashmir Assembly.

Bombs Lost in Suratgarh Area

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*565. { Shri P. L. Barupal:
Shri Balmiki:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that some bombs were lost by some military personnel in Suratgarh area of Rajasthan some time back;

(b) if so, the type of those bombs; and

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(c) if not, the type of the bomb reported to have exploded and caused the death of three persons on the 7th January last?

The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan): (a) to (c). A statement containing the information available is laid on the Table of the House.

STATEMENT

On the 7th January, 1963 an explosion took place near Suratgarh Town at about 0830 hours resulting in the death of three persons. According to the report of the civil Police, fragments of a 2" mortar were recovered from the site of the accident. Preliminary investigations have indicated that the explosion may have been of a 'blind' bomb which remained undetected at the conclusion of field firing by State Forces Units sometimes in 1951. Further investigation is progressing.

श्री प० ला० बारूपाल : मेरा प्रश्न तो हिन्दी में था।

अध्यक्ष महोदय . सभा पटल पर एक बयान रख दिया गया है।

श्री रामेश्वरानन्द : अध्यक्ष महोदय, जो प्रश्न हिन्दी में पूछा जाय उस का उत्तर तो हिन्दी में ही देना चाहिये।

अध्यक्ष महोदय : जब मैं ने यह कहा हुआ है कि जब हिन्दी में जवाब दिया जाय कि सभा पटल पर एक बयान रखा जाता है तो उस को अंग्रेजी की जरूरत नहीं है उसी तरह से अगर यह कहा जाय कि "ए स्टेटमेंट इज लेट्ट प्रान दि टेबल" तो उस की हिन्दी करने की भी जरूरत नहीं है।

श्री प० ला० बारूपाल : मैं माननीय मंत्री जी से यह जानना चाहता हूँ कि क्या मृतकों को कोई मुआवजा देने पर विचार किया जा रहा है ? यह बात इस में नहीं है।

Shri D. R. Chavan: The question of compensation will be considered in consultation with the revenue authorities after the receipt of the report of the investigation.

Mr. Speaker: If he can answer it in Hindi, it would be better.

श्री डा० रा० चव्हाण : कम्पेन्सेशन का सवाल विचाराधीन है और सम्बन्धित अधिकारियों से रिपोर्ट आने पर रेवेन्यू आयारिडोज से उसके बारे में बात चीत की जायगी ।

Shri Hari Vishnu Kamath: The statement laid on the Table of the House says:

"Preliminary investigations have indicated that the explosion may have been of a 'blind' bomb which remained undetected at the conclusion of field firing by State Force Units sometime in 1951."

May I know what exactly is a blind bomb? There are talks of clean bomb, safe bomb and all that. But what is a blind bomb?

Mr. Speaker: A bomb which does not open its eyes at that time; a bomb which does not explode at that time.

Shri Hari Vishnu Kamath: Then it is a mute bomb, not a blind bomb. When a bomb cannot see, how can it be blind? What is the answer? Let us have the answer.

Mr. Speaker: Does the Minister want to say anything?

Shri Raghuramaiah: Some years ago there was a rifle range practice when three mortars failed to explode. Subsequently, after many years, in spite of the warning, obviously, there was some interference and they exploded.

Shri Hari Vishnu Kamath: The word "blind" is a misnomer.

Mr. Speaker: But if the word is ordinary used like that, we should accept it.

Shri Vishram Prasad: What steps have the Government taken against the officer concerned for his carelessness?

Mr. Speaker: How does he presume that the officer was careless?

परिवहन विमान

*५६६. श्री कछवाय : क्ता प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या संघ सरकार युद्ध काल में सैनिक सामान के परिवहन के लिए विशेष प्रकार के विमान खरीदने के लिए राष्ट्रीय रक्षा कांष में से धन व्यय करने के लिए किसी प्रस्ताव पर विचार कर रही है ;

(ख) यदि हां , तो कितने विमान खरीदे जायेंग तथा उस की कुल लागत क्या होगी ; और

(ग) इस धनराशि का भुगतान किस रूप में किया जायेगा ?

प्रतिरक्षा मंत्रालय में उपमंत्री (श्री डा० रा० चव्हाण) : (क) जी हां । निर्णय किया गया है कि राष्ट्रीय रक्षा कांष में से २७ करोड रुपया परिवहन विमानों सहित फौजी साज-सामान खरीदने में व्यय किया जाए ।

(ख) सूचना प्रकट करना लोकहित में नहीं होगा ।

(ग) खरीद साधारण तरीके से की जाएगी, और अदायगी डिफेन्स सर्विसिज एस्टेमेट्स से । इन ऋणों के लिए राष्ट्रीय रक्षा कांष से निधत की गई राशियां, डिफेन्स सर्विसिज एस्टेमेट्स में, प्राप्तियों के तौर पर जमा की जाएंगी ।

[a] Yes, Sir. It has been decided to spend about Rs. 27 crores from the National Defence Fund to purchase military equipment including aeroplanes for transport.

(b) It will not be in the public interest to disclose this information.